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SLP(C)No. 10351 OF 2003

ITEM No.1

Court No. 4

SECTION IVB

A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10351/2003

(From the judgement and order dated 13/03/2003 in CWP 12708/93  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JEETA @ RANJEET

Petitioner (s)

VERSUS

STATE OF HARYANA AND ORS.

Respondent (s)

(With prayer for interim relief)

With office report

With

SLP(C)No.10884/2003, SLP(C)No.10917/2003,  
SLP(C)No.10959/2003, SLP(C)No.10960/2003, SLP(C)No.12662/2003,  
SLP(C)No.13301/2003, SLP(C)No.14274/2003, SLP(C)No.14296/2003,  
SLP(C)No.14603/2003, SLP(C)No.14604/2003, SLP(C)No.14611/2003,  
SLP(C)No.14622/2003, SLP(C)No.14999/2003, SLP(C)No.15018/2003,  
SLP(C)No.15019/2003, SLP(C)No.15022/2003, SLP(C)No.15064/2003,  
SLP(C)No.15065-15068/2003, SLP(C)No.15092/2003, SLP(C)No.15094/2003,  
SLP(C)No.15179/2003, SLP(C)No.15278/2003, SLP(C)No.15978-15979/2003,  
SLP(C)No.16265/2003, SLP(C)No.16266/2003, SLP(C)No.16306/2003, 17443/03  
SLP(C)No.16307/2003, SLP(C)No.16354-16358/2003, SLP(C)No.16369/2003,  
SLP(C)No.16377-16384/2003, SLP(C)No.16386/2003, SLP(C)No.17039/2003,  
W.P(C)No.282/2003, W.P(C)No.352/2003, W.P(C)No.402/2003, W.P(C)No.403/2003,  
W.P(C)No.417/2003, W.P(C)No.418/2003, W.P(C)No.432/2003, SLP(C)No.17197-17198/2003, SLP(C)No.17332  
/2003, SLP(C)No.17451/2003, SLP(C)...CC 8228/2003, SLP(C)...CC 8229/2003, SLP(C)...CC 8257/2003, S  
LP(C)...CC 8267/2003, SLP(C)...CC 8268/2003, SLP(C)...CC 8269/2003, SLP(C)...CC 8271/2003,  
SLP(C)...CC 8420/2003, SLP(C) 8422/2003, SLP(C) 8338/2003,  
WP(C) 445/2003, SLP(C)...CC 8416/2003, WP(C) 443/2003,  
SLP(C) 18123/2003, SLP(C) 18151/2003, SLP(C)...CC 8665/2003,  
SLP(C) 18082/2003, SLP(C) 18214/2003, SLP(C) 18240/2003,  
SLP(C) 1826/2003, SLP(C) 18220/2003, SLP(C) 18263/2003,  
SLP(C) 18262/2003

(with prayer for interim relief and with appln.(s) for c/delay in filing SLP and for substitu  
tion and c/delay in filing substitution appln. and for bringing LRS on record and c/delay in f  
iling appln. for bringing LRS on record and for stay and with appln.(s) for permission to pla  
ce addl. documents on record and exemption from filing C/C of the impugned judgment and exempt  
ion from filing OT and for permission to file SLP and office report)

Date : 18/09/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Ashish Aggarwal, Adv.

Mr. Randhir Singh Chauhan, Adv.

Mrs. Sureshta Bagga, Adv.

Mr. Seeraj Bagga, Adv.

Mr. Jitendra Joshi, Adv.

Mr. K. Shivraj Choudhuri, Adv.

Mr. Debasis Misra, Adv.

Mr. Mahabir Singh, Adv.  
Mr. Rakesh Dahiya, Adv.  
Mr. Nikhil Jain, Adv.

Mr. Hiren Dasan, Adv.  
Mr. Rajnish Gupta, Adv.  
Mrs. Sarla Chandra, Adv.  
Mr. Rajesh Srivastava, Adv.

Mr. Kamal Mohan Gupta, Adv.  
Mr. Manjit Dalal, Adv.

Mr. A.P. Mohanty, Adv.

Mr. Kishan Datta, Adv.

Mr. Vipin Gogia, Adv.  
Ms. Jaspreet Gogia, Adv.  
Mr. K.K. Gogna, Adv.

Mr. R.C. Kaushik, Adv.

Mr. Manoj Swarup, Adv.  
Mr. Ajay Kumar, Adv.

Mr. Sandeep Kumar, Adv.  
Mr. K. Shivraj Choudhary, Adv.  
Mr. Goodwill Indeevar, Adv.

Mr. K.G. Bhagat, Adv.  
Mr. Vineet Bhagat, Adv.  
Mr. Kamal Baid, Adv.  
Ms. Nipum Sharma, Adv.

Mr. Debasis Misra, Adv.

Mr. Kamal Mohan Gupta, Adv.

For Respondent (s)  
Mr. R.P. Wadhvani, Adv.

For petitioner in  
SLP(C) No.18082/03 Mr. L. Nageshwar Rao, ASG  
Mr. P.P. Rao, Sr. Adv.  
Ms. Kavita Wadia, Adv.

Mr. Ugra Shankar Prasad, Adv.

In SLP(C) No.10885/03 Mr. Panna Lal Syngal, Adv.  
Mr. R.C. Kohli, Adv.

Mr. V.B. Aggarwal, Adv.  
Mr. Shish Pal Lalanm, Adv.  
Mr. R.D. Upadhyaya, Adv.

Mr. C.S. Ashri, Adv.

Dr. Kailash Chand, Adv.  
Mr. S.D. Jain, Adv.

Mr. A.K. Talwar, Adv.  
Mr. Amit Talwar, Adv.  
Mr. Y.P. Dhingra, Adv.  
Mr. Navin Mahajan, Adv.

Mr. S.K. Verma, Adv.

Mr. M.K. Choudhary, Adv.

Mr. B.S. Mor, Adv. Mr. S.M. Hooda, Adv.

Mr. S.R. Kal Kal, Adv.

Mr. M.S. Dahiya, Adv.

Mr. A.S. Sohal, Adv.

Mr. Sanjeev Malhotra, Adv.

Mr. K.S. Chauhan, Adv.

Mr. Chand Kiran, Adv.

Mr. Suresh Kant, Adv.

Mr. A.P. Natarajan, Adv.

Mr. A.P. Sahay, Adv.

Mr. Satish Jaglan, Adv.

Mr. K.K. Gupta, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Delay in filing SLPs is condoned.

No orders are necessary on other IAs.

SLP (C) No. 18082/2003

Issue notice.

Special Leave Petitions and writ petitions are dismissed.

(GANGA THAKUR)  
PS to Registrar

(PREM PRAKASH)  
COURT MASTER